

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/2017	-	For compl- iance	244(1)	M. Krishna @ Marishamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

17. D.R.  
SHRESSHA  
9901475277

Mr. M. Krishna  
Petitioner

*[Signature]*

**ORDER**

PCS is present today. He has attended the Tribunal when tribunal ordered notice to him and also to the party. He again requested time to comply objections raised by the Registry. He is directed to comply the objections raised by the Registry. Time granted as a last chance. No adjournment will be given on next hearing date. List it on 06/09/2017.

*[Signature]*  
**MEMBER(J)**

*[Signature]*  
**MEMBER(T)**